

Andhra Pradesh Leprosy (Repeal) Act, 1990

14 of 1990

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An Act to repeal the Andhra Pradesh Leprosy Act, 1953. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Andhra Pradesh leprosy (Repeal) Act, 1990.

2. Repeal Of Act :-

The Andhra Pradesh Leprosy Act, 1953 (IV of 1954) is hereby repealed.